NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/59/2016

NAME OF THE PETITIONER(S) : C Manoharan

NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others

UNDER SECTION

: 397/398, 111, 237

S.No. NAME (IN CAPITAL)

SIGNATURE

1. A.M. Sordhavan Counsel for Petitioner Andron

ORDER

Shri A M Sridharan, counsel for petitioner present and prayed time for furnishing the clarifications sought before the Hon'ble High Court of Madras in relation to the orders in CA 44/2011 and CP 100/2011. Time extended at request. Put up on 15.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)